

number of impounded cattle appears to be high.

Since this problem of stray cattle is limited to Sadar Bazar Zone only and it does not affect the whole of the city of Delhi, the question of amending the Cattle Trespass Act with which the Ministry of Agriculture is concerned is not considered necessary at this stage. However, the Municipal Corporation of Delhi have intensified their efforts by organising special and regular raids for the rounding off of stray cattle.

Traffic signal at the crossing of Rani Jhansi Road and Jhandewalan Extension in New Delhi

936. SHRIMATI PRATIMA BOSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Delhi Administration and Delhi Police are facing administrative difficulties for the last few years for not installing the traffic signals at the crossing of Rani Jhansi Road and Jhandewalan Extension in Delhi where hundreds of accidents take place every year;

(b) if so, the details thereof; and

(c) the action Government have taken to propose to take in the matter.'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA.): (a) to (c) Since the beginning of 1978 two non-fatal and one fatal accidents have been reported to have taken place at this crossing. A proposal for providing four phase traffic signal at this crossing, initiated some time ago, has been modified and, the modified proposal is being considered for re-designing the intersection.

Enquiry into Tripura incidents

937. SHRI T. ALIBA IMTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware

of the proposed campaign to be launched by the T.U.J.S. (Tripura Upajati Juba Samiti) for a judicial enquiry into the recent incidents; and

(b) the steps taken by Government to meet their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Government of Tripura have informed that discussions were held with the TUJS at the level of Chief Minister on Nov. 20, 1980, but there was no agreement on some of the demands, including the one for a judicial enquiry into disturbances which occurred in June, 1980. State Government have further stated that specific offences during disturbances are being investigated and further action will be taken in accordance with the law.

Violent incidents in Tripura during: June 1980

938. SHRI T. ALIBA IMTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of members of Tripura Upajati Juba Samiti still under detention in connection with the recent violent incidents in Tripura during the month of June, 1980; and

(b) the action being taken by Government to release them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) According to figures furnished by the State Government, out of a total of 1633 Tribals arrested in connection with violent incidents in Tripura in June, 927 have been discharged or bailed out. Action in the case of remaining 706 is being taken in accordance with the law. How many among them are members of the Tripura Upajati Juba Samiti, is not known.